

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No. 243 of 2017 (SZ)**

**Applicant (s)**

Manian Bricks  
Rep by its Proprietor  
N. Rajamony  
Vadasery  
Nagercoil

**Vs**

**Respondent (s)**

Union of India,  
Rep by Secretary to Government,  
Ministry of Environment and Forests and  
Climate Change, Government of India,  
New Delhi and 5 others.

**Legal Practitioners for Applicant(s)**

M/s Kirubaharan

**Legal practitioners for respondent(s)**

M/s Me. Saraswathy for R1  
M/s Yasmeen Ali for R3 & R4  
M/s Nithyanandam for R6

Note of the Registry	Orders of the Registrar
Order No.	Date: 09.01.2019  Applicant & counsel not present. R6 counsel present. No representation for other respondents. R6 reply filed with documents. For appearance of other respondents and reply call on 04.02.2019.  (Tmt. Meena Satheesh) Registrar